

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :12/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115- PRONOUNCEMENT-COURTCODE-DELIVERYJUDGMENT-AT11.05A.M.

1	SEBI Appeal	474/2019	Choice Equity Broking Private Limited Vs. SEBI	Jitendra,Adv. i/b Mindspright Legal Vivek Shah,Adv. i/b ELP
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644-ADM-COURT CODE-VOLUMERISE-AT 11.07A.M.

2	Misc. Application	1395/2021	NU PHARMALOGICS PRIVATE LIMITED DELAY APPLICATION Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000811/2021)				

	SEBI Appeal	811/2021	NU PHARMALOGICS PRIVATE LIMITED Vs. SEBI	R V Legal Advocates
Sub Matter : Misc. Application/0001395/2021				

361-ADMDISP-COURTCODE-MARESTORATION-AT 11.10AM

3	Misc. Application	1401/2021	MASTER CAPITAL SERVICES LIMITED Restoration Appl Vs. SEBI	Sachin Mittal Advocate
(Main Matter Number :SEBI Appeal/0000322/2021)				

103-REARING-CODE-RADISGORGEMENT-AT 11.15A M

4	Review Application	33/2021	ADHVIK TEXTILES AND REALPRO PVT. LTD.and ANR. Vs. SEBI	Azam Mohmmed Ahsan Shrikh Applicant
(Main Matter Number :SEBI Appeal/0000010/2018)				

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5	Review Application	34/2021	KULWINDER NAYAR REVIEW APPLICATION Vs. SEBI	Azam Mohmmmed Ahsan Shrikh Applicant
(Main Matter Number :SEBI Appeal/0000009/2018)				
6	Review Application	35/2021	ROHIT PREMKUMAR GUPTA Vs. SEBI	Sukrut Mhatre, Advocate
(Main Matter Number :SEBI Appeal/0000263/2020)				
7	Review Application	36/2021	NAVIN KUMAR TAYAL AND ANR. Vs. SEBI	Aditya Bhansali
(Main Matter Number :SEBI Appeal/0000008/2018)				
	Misc. Application	1441/2021	ADHVIK TEXTILES AND REALPRO PVT. LTD.AND ANR. Delay Application Vs. SEBI	Azam Mohmmmed Ahsan Shrikh Applicant
(Main Matter Number :SEBI Appeal/0000010/2018)				
	Misc. Application	1442/2021	KULWINDER NAYAR Delay Application Vs. SEBI	ADVOCATE PRIYANSHU MISHRA
(Main Matter Number :SEBI Appeal/0000262/2020)				
	Misc. Application	1443/2021	ROHIT PREMKUMAR GUPTA DELAY APPLICATION Vs. SEBI	Sukrut Mhatre, Advocate
(Main Matter Number :SEBI Appeal/0000011/2018)				
	Misc. Application	1444/2021	NAVIN KUMAR TAYAL AND ANR.Delay Application Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000008/2018)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>352-DISPOSAL-COURTCODE-PANCARDSUBSIDIARY-11.20AM</u>				
8	SEBI Appeal	596/2019	The Loot India Pvt. Ltd.and Anr. Vs. M/s. Pancard Clubs Limited and SEBI	Law Global, Advocates None for R1,A.Ghosh,Adv. i/b The Law Point - R2
<u>252-DISPOSAL-COURTCODE-REDEMPTION-AT 11.25A.M.</u>				
9	SEBI Appeal	48/2020	Rajkumar Saraf and Anr. Vs. SEBI	
Sub Matter :		Misc. Application/0000049/2020		
	Misc. Application	49/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000048/2020)				
	Misc. Application	295/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	Ms. Anjali Shah, Advocate
(Main Matter Number :SEBI Appeal/0000282/2020)				
	SEBI Appeal	282/2020	Rajkumar Saraf and Anr. Vs. SEBI	Ms. Anjali Shah, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0000295/2020		
<u>300-ADMDISPOSAL-COURTCODE-CLIENTSECURITIES-1130 AM</u>				
10	SEBI Appeal	490/2020	Sanchay Fincom Ltd. Vs. SEBI	Mr. Ramesh Mishra, Authorised Representative
<u>373-ADMISSION-COURTCODE-IRDAIMARESTORATION-11.35AM</u>				
11	Misc. Application	3/2021	MUTHOOT RISK INSURANCE AND BROKING SERVICES PVT. L Vs. IRDA	Ms.Arya Bile, Senior Associate
(Main Matter Number :IRDA Appeal/0000003/2021)				

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	IRDA Appeal	3/2021	MUTHOOT RISK INSURANCE AND BROKING SERVICES PVT. L Vs. IRDA	Ms.Arya Bile, Senior Associate
Sub Matter(Disposed) :		Misc. Application/0000002/2021		
Sub Matter :		Misc. Application/0000003/2021		
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000007/2021		

220-ADMDISPOSAL-COURTCODE-PCLRECOVERY-AT11.40A.M.

12	SEBI Appeal	143/2021	CFM Asset Reconstruction Pvt. Ltd. Vs. SEBI	Mr. Devanshu Desai, Advocate Mr. Anubhav Ghosh, Advocate
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338-ADM DISPOSAL-COURTCODE-PROMOTER PIT-AT11.45 AM.

13	Misc. Application	587/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS.-URGENT HEARING Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000314/2021)				

	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya ELP
Sub Matter :		Misc. Application/0000587/2021		

339-ADMDISPOSAL-INVESTMENTADVISORS-AT-11.50 AM

14	SEBI Appeal	315/2021	RISHABH JAIN Vs. SEBI	Joby Mathew and Associates Vidhii Partners
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241-ADMDISPOSAL-COURTCODE-UPSIKLG-AT11.55AM

15	SEBI Appeal	323/2021	MR.N. RAVICHANDRAN Vs. SEBI	Mr.P R RAMESH, Advocate
Sub Matter(Disposed) :		Misc. Application/0000368/2021		
Sub Matter(Disposed) :		Misc. Application/0000369/2021		
Sub Matter(Disposed) :		Misc. Application/0000370/2021		

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	Sub Matter :	Misc. Application/0000946/2021		
	SEBI Appeal	324/2021	MR. PRAVEEN MOHNOT Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000439/2021		
	Sub Matter(Disposed) :	Misc. Application/0000440/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2021		
	SEBI Appeal	325/2021	MRS. RAVICHANDRAN Vs. SEBI	ANITA Mr. P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000525/2021		
	Sub Matter(Disposed) :	Misc. Application/0000527/2021		
	SEBI Appeal	326/2021	MRS. PRIYANKA SINGHVI Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000542/2021		
	Sub Matter(Disposed) :	Misc. Application/0000543/2021		
	Sub Matter(Disposed) :	Misc. Application/0000544/2021		
	SEBI Appeal	414/2021	Mr. N. Ravichandran Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000685/2021		
	Sub Matter(Disposed) :	Misc. Application/0000686/2021		
	Sub Matter(Disposed) :	Misc. Application/0000687/2021		
	SEBI Appeal	415/2021	Mrs. Anita Ravichandran Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0000688/2021		
	Sub Matter(Disposed) :	Misc. Application/0000689/2021		
	Sub Matter(Disposed) :	Misc. Application/0000690/2021		
	SEBI Appeal	416/2021	Mr. Praveen Mohnot Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000724/2021		
	Sub Matter(Disposed) :	Misc. Application/0000725/2021		
	Sub Matter(Disposed) :	Misc. Application/0000726/2021		

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	SEBI Appeal	417/2021	Mrs. Priyanka Singhvi Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
Sub Matter(Disposed) : Misc. Application/0000727/2021				
Sub Matter(Disposed) : Misc. Application/0000728/2021				
Sub Matter(Disposed) : Misc. Application/0000729/2021				
	Misc. Application	946/2021	Mr. N. Ravichandran, ANITA RAVICHANDRAN- URGENCY APPLICATION Vs. SEBI	P. R. RAMESH,ADVOCATE
(Main Matter Number :SEBI Appeal/0000323/2021)				
<u>94-DISPOSAL-COURTCODE-MPSDELISTING-AT 12 NOON</u>				
16	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
Sub Matter(Disposed) : Misc. Application/0000945/2021				
Sub Matter(Disposed) : Misc. Application/0000942/2021				
	SEBI APPEAL LODG.NO.	562/2021	M/S. VITAL CONNECTIONS LLP AND ORS. Vs. SEBI	Mr. Amrita Thakore, Advocate
Sub Matter(Disposed) : Misc. Application/0001003/2021				
Sub Matter(Disposed) : Misc. Application/0001004/2021				
	SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
Sub Matter(Disposed) : Misc. Application/0000989/2021				
Sub Matter(Disposed) : Misc. Application/0000990/2021				
	SEBI Appeal	591/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
Sub Matter(Disposed) : Misc. Application/0001119/2021				
Sub Matter(Disposed) : Misc. Application/0001120/2021				

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	SEBI Appeal	592/2021	Javeri Oswal Commodities Pvt. Ltd. and others Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001121/2021		
	Sub Matter(Disposed) :	Misc. Application/0001122/2021		
	SEBI Appeal	593/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0001123/2021		
	Sub Matter(Disposed) :	Misc. Application/0001124/2021		
	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001126/2021		
	Sub Matter(Disposed) :	Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) :	Misc. Application/0001142/2021		
	Sub Matter(Disposed) :	Misc. Application/0001143/2021		
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah

548-DISPOSAL-COURTCODE-BLUEBIRDWTM-12.05PM

17	SEBI Appeal	613/2021	JAYANT V. KOLAPKAR AND CO Vs. SEBI	Mr. Kushil Shah, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000950/2021		

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Sub Matter :		Misc. Application/0001358/2021		
Misc. Application	1358/2021	SEBI - APPLICANT- DELAY IN FILING REPLY Vs. JAYANT KOLAPKAR	KHARE ASSOCIATES Zerick, ADVOCATE	LEGAL Dastur,

(Main Matter Number :SEBI Appeal/0000613/2021)

600-DISPOSAL-CODE-CAMCOFITANDPROPER-AT12.10P.M.

18	SEBI Appeal	672/2021	JOINDRE COMMODITIES LTD Vs. SEBI	Advocate Ramashish S Maurya
Sub Matter(Disposed) :		Misc. Application/0001230/2021		
Sub Matter :		Misc. Application/0000004/2022		
	SEBI Appeal	708/2021	Pragya Commodity Brokers Pvt. Ltd. Vs. SEBI	Prakash Shah and Associates
	SEBI Appeal	751/2021	INVESTSMART COMMODITIES LTD Vs. SEBI	Alliance Law
Sub Matter(Disposed) :		Misc. Application/0001323/2021		
	SEBI Appeal	756/2021	CAMCO COMMODITIES PVT. LTD. Vs. SEBI	Prakash Shah and Associates
	Misc. Application	4/2022	SEBI-DELAY IN FILING REPLY Vs. JOINDRE COMMODITIES LIMITED	K Ashar and Co

(Main Matter Number :SEBI Appeal/0000672/2021)